- (ii) Central Agriculture Minister's Parliament on statement in 12th March 1970.
- (iii) Home Minister's announcement in Rajya Sabha on 8th September, 1976.

The matter is of urgent public importance. I would request Hon'ble Prime Minister to ban the cew slaughter in India

(iv) REPORTED DISSATISFACTION AMONG THE STAFF OF SHIPPING CORPORA-TION OF INDIA.

DR. VASANT KUMAR PANDIT (Rajgarh): Mr. Speaker, Sir, with your permission, I want to make a mention under Rule 377 of the following matter of public importance,

I request that the Government do take into consideration for immediate action the situation of growing discontent, strong feelings of frustration and total dissatisfaction among the officials and the administrative staff of the Shipping Corporation of India; the problems created by the reconstitution of the Executive Wing, the total disregard to seniority and experience of the officials of the SCI; the acts of favouritism and nepotism which has sent in a trend of demoralisation at senior levels on the background of a downfall in the shipping business of the Corporation and the need to take immediate steps to retrieve the situation by utilising expanienced and senior officials and staff in the proper perspective to put the SCI on a sound and viable footing.

May I request the Minister of Shipping to apprise the House on the action taken on this situation.

(V) REPORTED PEN DOWN STRIKE BY NON-GAZETTED POSTAL AUDIT ASSO-CLAMON, NACIPUR.

MIRI VASANT SATHE (Akola): Mer. Speaker Sir It is reported that the non-gazetted postal audit associawen, Engpur is exitying on pen-dawn

strike since 7th November, 1978. The officials involved in inspection duty have also stopped their work and are at headquarters. The issues connected with the agitation are:

- Repatriation of five Section Officers at Resident Audit Offices at Bombay, Ahmedabad and Pune.
- of the staff as per 2. Promotion orders already issued.
- 3. Equitable distribution of inspection duty for the entire staff.

in December, Agreement reached 1970 and thereafter have been unilaterally withdrawn by the authorities and they are planning to open a new branch audit office at Bombay in violation of these agreements. The authorities have withheld pay and allowances for the period of strike. They have seized all attedance registers. On 9th November, 1978, police were called by lodging false complaint against the employees. On 27th November, 1978, the S.D.C.A. refused to meet Shri-I do not want to name a Member of the Parliament, belonging to the Janata Party. The C.A.P.T: visited the office on 1st December. 1978, but refused to settle the issue through negotiations. The matter is serious enough to call for the attention of the House.

(vi) KISAN RALLY IN DELHI ON 23RD DECEMBER, 1978.

भी जनी प्राप्त बानग्री: (मधुरा) : 23 दिसम्बर को चौम्ररी चरण सिंह के जन्म दिक्स पर किसान सम्मेलन की तरफ से दिल्ली में प्रामोजित किसान रेली, जिस में एक करोड़ के लगभग किसान आरत के कोने कोने से अस कर घाएं। घीर यांची, लोडिया तथा इस देश के तमाम शालाय किसान साम्दोलनी की चाहने वाले नेताकों की ब्रामा की पूर्वि के ब्रास्ते किसान की समस्या को लेकर अपनी मांग्रों के बास्ते इकट्ठे हो पूरे हैं, बीधरी चरप सिंह के जन्म दिवस पर उनकी देखना किसानों के लिए बहुत महस्त की. बात है। बलोज सकिट के लिए किसात सम्मेलन है प्रध्यक्ष भी राज नारायण ने प्रधान मंद्री की से प्रमुखति बांगी या जिलकी धनुमति प्रकल नंती जी ने हीं। इसके किसानों की भाराएं बहुत भूमिल होती है भीर किसानों का मन टूट रहा है कि प्रसर हम इकट्ट दे हों, हमारे नेता से सम्म विकस सर् समस् उसकी अक्ल भी न देख सकते यह उनके प्रधिकार